

Sl. NO.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in SCC, if applicable					
1	Commissioner of Commercial taxes	Government of West Bengal	15-12-24	₹ 21,927.00	₹ 21,927.00	Statutory Dues	NA	0.00%	Nil	Nil		₹ -	
2	GST Department Bilwara	Central GST	07-05-22	₹ 132,226,931.00	₹ 132,226,931.00	Statutory Dues	NA	1.69%	Nil	Nil		₹ -	
3	Commercial Tax Department, Indore	Government of Madhya Pradesh	06-12-24	₹ 132,687,854.00	₹ 132,687,854.00	Statutory Dues	NA	1.69%	NA	NA		₹ -	
4	Assistant Commissioner CGST & Central Excise, Indore	Central Government	16-12-23	₹ 25,644,069.00	₹ 21,607,631.00	Statutory Dues	NA	0.28%	NA	NA		₹ 4,036,438.00	
5	Employee Provident Fund Organization	Government of Madhya Pradesh	04-01-24	₹ 68,911,231.00	₹ 68,911,231.00	Statutory Dues	NA	0.88%	NA	NA		₹ -	
6	Employees' State Insurance Corporation	Central Government	03-07-24	₹ 10,480,262.00	₹ 7,764,424.00	Statutory Dues	NA	0.10%	NA	NA		₹ 2,715,838.00	
				₹ 369,972,274.00	₹ 363,219,998.00			4.64%				₹ 6,752,276.00	

Vaibhav Khandelwal

